

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.01.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 98 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Flash Merchandise Private Limited Vs. Markex Branding Solutions Private Limited	Ujjval Gupta
2.	I.A. No. 99 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	CMA Harshad Deshpande Vs. Rakesh Kumar Relan & Anr.	G. Aniruth Purusothaman
3.	I.A. No. 100 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	V K R Projects Private Limited Vs. Welspan Sattanathapuram Nagapattinam Road Private Limited	Susshil Daga
4.	I.A. No. 190 of 2026 in Comp. App. (AT) No. ____ of 2026	Krishak Bharti Cooperative Limited Vs. Gujarat State Energy Generation Limited & Ors.	Ashutosh Gupta

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Assistant Registrar